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## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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**PETITION NUMBER** 

: TCP/382/ (IB)/2017

NAME OF THE PETITIONER(S)

: H. MAHAVEER CHAND

NAME OF THE RESPONDENT(S)

: BHARAT TEXTILES & PROOFING INDUSTRIES LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

B AMAR PANWAR

Courselfor Petitioner

PREETHI. S. XRASU

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## <u>ORDER</u>

Counsel representing both the counsel present. Counsel for petitioner has not filed the affidavit and bank statement as per Sec. 9(3)(b) & (C) of IB Code, 2016 and sought time for filing the same. Time extended at request. Put up on 03.07.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy)

Member (Judicial)

bc